[सभापति]

किये हुए प्रस्ताव पर मतदान भ्रनुमोदित कराऊंगा ।

प्रश्नयह है कि :

रामनिवास मिर्धा को राज्य उप-सभापति के रूप मे चुना जाय।"

प्रस्ताव सर्वसम्मति से स्वीकृत हम्रा ।

मैं घोषणा करता हूं कि श्री रामनिकास मिर्धा राज्य सभा के उप-सभापति के रूप में चुन लिये गये हैं। मुझे विश्वास है कि श्री रामनिवास मिर्धा ग्रपने परिपक्व ग्रनुभव के स्राधार पर इस पद के लिए सर्वथा उपयुक्त हैं। ग्राप राजस्थान विधान सभा के 10 साल तक सभापति रह चुके हैं। श्रापको प्रशासन का भी पर्याप्त ग्रनुभव रहा है। राजस्थान सरकार ग्रौर यहां केन्द्रीय सरकार में भी ग्राप काफी समय तक प्रशासन के अन्दर रहे। इसलिए श्रापकी निष्पक्षता ग्रौर क्षमता के बारे में सदन को तनिक भी सन्देह नहीं हो सकता है। मुझे पूर्ण स्राशा है कि वे ग्रपने कार्य का सम्पादन निष्पक्षता ग्रौर योग्यता से करेंगे भ्रौर सदन को उन पर पूर्णतया विश्वास होगा।

मै श्री मिर्धाजी से अनुरोध करता हूं कि वे ग्रपना ग्रासन ग्रहण करें।

[Mr. Deputy Chairman in the Chair.]

FELICITATIONS TO THE DEPUTY **CHAIRMAN**

सदन के नेता (श्री लाल ग्राडवाणी): उपसभापति महोदय, मैं श्रःयन्त श्रानंदित श्रनुभव करता हूं कि ग्रापने इस श्रेष्ठ दायित्व को संभाला है। मैं ग्रपनी ग्रोर से, सारे

सदन की स्रोर से, अपने दल की स्रोर से श्रापका हार्दिक श्रिभनंदन करता हूं श्रीर मैं मानता हूं कि इस सदन में इस पद के प्रति न्याय कूरने की जितनी ग्राप में क्षमता है, जितनी श्राप में योग्यता है, उतनी शायद किसी और में कम ही होगी। मैं यह एक ग्रौपचारिक रूप से नहीं कह रहा हूं, क्योंकि मुझे स्मरण है कि जब ग्राप राजस्थान में थे ग्रौर वहां की विधान सभा के ग्रध्यक्ष के रूप मे काम करते थे, तब मैंने ग्रापक कार्य-संचालन को स्वयं देखा था. प्रत्यक्ष देखा था। मैं उस समय वहां की पत्नकार दीर्घा में एक पत्नकार की हैसियत से काम करता था ग्रौर मैं कह सकता हूं कि किसी भी सदन की. किसी भी विधान मण्डल की ग्रध्यक्षता का पद, उसमे जो महत्व है, उस महत्व को श्रापने बहुत योग्यता से निभाया । उसर्पे जो सौजन्यता चाहिए, उसीं जो गरिमा ग्रौर सबसे बढ़ कर उसनें जो चाहिए, निष्पक्षता चाहिए, वह स्राप मे पूरे रूप से भरी हुई है। संसदीय लोकतंत्र के ग्रन्दर मैं मानता हूं, स्पीकर का या चेयरमैन का स्थान जो है, वह स्वयं मे एक निकाय है, एक इंस्टीट्यूशन है, जिसके चारों ग्रोर संसदीय लोकतंत्र योग्य रूप से चलता He is in a way part of the House but he is above the individual Members also. यह स्राप में योग्यता है कि स्राप इसको ठीक प्रकार से निभा सकेंगे।

मुझे कल जब इस बात की सूचना मिली भ्रधिकांश लोग--चंकि कि इस सदन के यहां पर विपक्ष का बहुमत है, यहां पर विपक्ष में जो लोग बैठे हुए हैं उनकी संख्या, जो सरकारी दल है, उससे ऋधिक है--उनकी यह सम्मति हुई है कि ग्रापको यह कार्य सौप जाग तो इसे बहुत खुर्श हुई, बहुत म्रानंद हम्रा मौर इसीलिए मैंने मपनी मोर से भी श्रापके नाम का प्रस्ताव किया ग्रौर यह इच्छा व्यक्त की कि यह सर्वसम्मतः

हो सके । मैं पुनः श्रापका, श्रपनी श्रोर से, सदन की श्रोर से श्रीर श्रपने दल की श्रोर से स्वागत करता हूं श्रीर श्रभिनंदन करता हूं।

श्री ग्रोम मेहता (जम्मू ग्रीर काश्मीर): उपसभापति जी, मैं अपने दल की श्रोर से श्रापका श्रभिनंदन करता हूं ग्रौर श्रापको बधाई देता हूं कि आपको सर्वसम्मि से इस सदन ने यहां का डिपुटी चेयरमैन नियुक्त कर दिया । मैं यहां पर जो सब दल हैं उनका भी धन्यवाद करता हूं कि उन्होंने भी, जब मैंने उनके सामने श्रापके नाम का प्रस्ताव रखा तो मान लिया ग्रौर इसी वजह से भ्राप यहां पर चुने गये। मैं यह भी सदन को बता देना चाहता हूं कि इससे पहले कि भ्राप सरकार में मंत्री पद पर बने भ्राप यहां का जो पैनल आफ वाइस चेयरमैन था उसों रहे और बड़ी भ्रच्छी तरह से भ्रापने उस कार्य को निभाया और यहां उस वक्त जो सदन के मेम्बर रहेवे जानते हैं कि कितनी ग्रच्छी तरह से, कितनी खुश-नीदी से आपने उस काम को निभाया । यहां स्राने से पहले भी जब ग्राप राजस्थान में थे, वहां असेम्बला में 10 वर्ष श्राप स्पीकर रहे; उसका भी स्रापको स्रन्भव है।

मैं अपने दल की तरफ से और यहां जितने भी मेम्बर्स हैं उनकी तरफ से आप को बधाई देता हूं और मुझे पूर्ण आशा है कि आप इस काम को बहुत अच्छी तरह से तिभा सकेंगे। धन्यवाद।

SHRI BHUPESH GUPTA (West Bengal): May I associate with my colleagues in expressing the same sentiments as they have expressed in congratulating you, Mr. Deputy Chairman, on your unanimous election to the exalted position? It is an occasion for congratulating you. At times I have felt a little sorry for you because for the first time you had an opportunity of sitting with us in the

opposition and tasting some of these things that we have tasted all these 25 years. But you have been denied this grand opportunity of having an experience of functioning as an opposition Member. Naturally, you have lost some thing and I am sorry for it for you. But, then, you have gone to the Chair again from the opposition this time and by an agreement from both sides of the House, and it is indeed in this manner that this post should be filled. I only wish that the Congress Party had not only informed us of their choice for you but and also taken us into confidence in considering the various names because we should be past that stage of information; we should know that we are in a stage of consultation. Democracy functions not on the basis of fait accompli of information, democracy functions on the basis of mutual understanding and consultation. But, I do not hold it out against them. We are all in difficulties these days and some small lapses should be forgiven. But you have occupied a very important position and our parliamentary democracy, if I may say so, has entered a new phase, which is physically demonstrated here. For example, in which part of the world today there does exist a House where the ruling party has got 25 Members as against 162 Members of the main opposition? That itself is a paradox but such is life. There is no straight road to Rashtrapati Bhavan along which we can proceed in future. So, it is very very important that consultation between the government side and opposition should be more frequent, more meaningful and more purposive than it is sometimes in a spirit of forgive and forget. Otherwise will not be able to function in this House as we ought to.

Mr. Deputy Chairman, you shall be presiding over an extraordinary situation in this House when the Treasury Benches will be composed only of the Government men and a large opposition party without having the power. Therefore, you will have to bring about a synthesis in a situation

[Shri Bhupesh Gupta]

of this kind where the big opposition, much bigger than the Government side, has to function and the Government is there with a smaller number. But if the policies are good, measures are good, there is understanding and we are true to the interests of the people, their aspirations and urges. well, this kind of a division will not come in the way either of your functioning or of our functioning or of the functioning of our friends in the Government Benches. What is important today is to strengthen mind with purpose and determination for serving the cause of the people and not only restoring democracy on the rails but also enthusing the functicning with new thoughts, new ideas and new conceptions of programme of action. That is all we would like to say.

Mr. Deputy Chairman, before I end, I would naturally extend to you our full cooperation, which, I believe, others will also extend to you as has already been done by the Leader of the Government Party, Mr. Advani. I should only like to request you that you must be naturally extremely merciful towards the Government Benches because they are not in a very happy position. I am talking of the physical existence of it. You not indulge in coercion, I think. But we are a party in the opposition here and we would expect—I am speaking for my party—all the opportunities that are due to us and nothing more than that. I hope that with your guidance, with your leadership, with your understanding and with sympathy we shall give an excellent account of this House in fulfilling the responsibilities before us. Even in a difficult situation that we are facing, let us. Sir, with your guidance and leadership, display to our people and to the whole world that whatever may be the divisions in the House, this House stands by the principles of democracy in all situations and, above all, stands by the urges and aspirations of the people. And this is all

the more necessary today. Sir, we must turn a new leaf in parliamentary history and this can be done only by working for the cause of the masses and rendering a dedicated service to the hungry millions who are looking forward to us in parliament justice.

SHRI VISWANATHA MENON (Kerala): Sir, I congratulate you on behalf of the Communist Party of India (Marxist). I endorse the sentiments expressed by other colleagues. At this opportunity, when I assure you all the co-operation of my party, I request you to be more impartial towards all the members, especially towards the back-benchers of this House, because as a back-bencher, I was sitting for years and I know the difficulties in trying to catch the eye of the Chair. So, I request on behalf of the back-benchers that you must be very considerate towards the backbenchers. There should be no discrimination between people like senior Members and others, between Shri Bhupesh Gupta and back-benchers. And that is my request. Thank you.

SHRI M. KAMALANATHAN (Tamil Nadu): Mr. Deputy Chairman, on behalf of the DMK Party and on my own behalf, I extend my hearty felicitations to you. Sir, on your election as the Deputy Chairman of this House. I have no doubt that you will hold the scales even. This is the first time in the history of India that another party, other than Congress, has come to power. This is really a turning point in our history. I have full faith that in the changed circumstances, you would play your historic role as the Deputy Chairman of this House. Thank you, Sir.

SHRI V. V. **SWAMINATHAN** (Tamil Nadu): On of Allbehalf India ADMK I extend our hearted congratulations and felicitations to you. As per the parliamentary democracy the election of Deputy Chairman and Deputy Speaker usually would be from among one of the Member of the opposition party. When the question of electing Deputy

Speaker in the other House arose, the name of Shri Godey Murahari, former Member of this House, was suggested and the Prime Minister gracefully accepted and agreed to elect him as Speaker of the other the Deputy House. So, Sir Deputy Chairman has been elected unanimously here. You have been occupying very prestigious positions in Rajasthan and you are not only nice to look at, but parliamentary manners are also embedded in you, during the past two decades. You have been Speaker for ten years in Rajasthan and a Minister for three years in the State and also occupying many important positions, like the Minister in the Ministry of Home Affairs, Defence Production etc.; in the Centre. I hope, Sir, the traditions of democratic principles will be strengthened further and the relation between the Treasury Benches and the opposition will be most cordial.

On behalf of my party, I extend all the co-operation to you. I wish you success.

SHRI HAMID ALI SCHAMNAD (Kerala): Mr. Deputy Chairman Sir, I also associate myself in congratulating you on your having been elevated to this high position today. The moment you sit there in that Chair. you cease to be the member of any political party. We are quite sure, Sir that you would be able to do justice to all sections of the Members sitting on this side as well as Members sitting on the other side. I am quite sure your experience and guidance will be available to us and that you will be able to keep up the dignity, the stature, the decorum and the decency of this House. Sometimes, Sir, you may have some little troubles in this House. I am quite sure you will be able to overcome those troubles and you will be able to keep up the dignity and the stature of this House. On behalf of my party, I wish you good luck and success.

SHRI U. K. LAKSHMANA GOWDA (Karnataka): Mr. Deputy-Chairman, Sir, I congratulate you on my personal behalf and on behalf of the few

Independent Members of this House. Let me associate myself with the felicitations of the other Members on your election as the Deputy Chairman of this House. Sir, we have known: you for many years. I have personally known you for many years. I have heard that you have been a very successful Speaker of the Rajasthan Assembly. 1 have also knowledge of your performance in this house as a Minister. I am sure, Sir, you will be able to discharge your duties with dignity and impartiality. I am sure no one in this House will have any grievance about that. Let me once again offer you my felicitations and congratulations to you and wish you all success in your venture.

SHRI N. H. KUMBHARE (Maharashtra); Sir on behalf of the Republican Party of India, I congratulate you on your election as the Deputy Chairman of this House. Sir, you are a person who has got the qualities of both head and heart. I have been a back-bencher. I hope the back-benchers would not be ignored.

MR. DEPUTY CHAIRMAN: I express my deep gratitude to the hon. Members for electing me to this exalted office of Deputy Chairman of this august House and for reposing confidence and faith in me. I express my grateful thanks to the Leader of the House, the Leader of the Opposition, leaders of other groups and the Independent Members for their affection and for the good words they have said about me today. I am profoundly overwhelmed by the sentiments. that they have expressed.

I am fully aware of the heavy responsibilities which I am required to shoulder in the discharge of my duties. But the kind sentiments expressed by hon. Members from both sides of the House embolden me to look to the future with confidence courage. I would always endeavour to uphold the high traditions have been established by my esteemed predecessors in this House. I would always try to uphold the rights and

the privileges of hon. Members and it will be my continuous and incessant endeavour to regulate the proceedings of the House in a way that would be in keeping with the highest traditions of this noble institution and further enhance the prestige and the dignity of the office of the Deputy Chairman. But this can only possible if every section of the House as well as individual Members tend to me their full co-operation and support in conducting the of the House in a manner that would do credit to us all. I will depend upon the co-operation from Member of this House, on whichever side of the House he may be sitting.

Once again, I am thankful to you for the words and sentiments you have expressed, to those who have sponsored me and to those who have supported me, and I assure you all of my complete devotion to the service of this House.

PAPERS LAID ON THE TABLE

Proclamation issued by the Governor of Jammu and Kashmir

THE MINISTER OF HOME AFFAIRS (CHAUDHURY CHARAN SINGH): Sir I beg to lay on the Table a copy of the Proclamation No. P-1/1977, issued by the Governor of Jammu and Kashmir on March 27, 1977, in relation to the State of Jammu and Kashmir. [Placed in Library. See No. LT-13/77].

Notification under the Customs Act, 1962, and Related Paper.

II. Notifications under the Customs Tariff Act, 1975.

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): Sir, I beg to lay on the Table—

I. A copy (in English and Hindi) of the Department of Revenue and Banking Notification G.S.R. No.

14(E) dated the 12th January. 1977, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum thereon. [Placed in Library. See LT-11/77].

II. A copy each (in English and Hindi) of the following notifications of the Department of Revenue and Banking, under sub-section (2) of section 8 of the Customs Tariff Act, 1975:—

- (i) Notification G.S.R. No. 877(E), dated the 13th November, 1976.
- (ii) Notification G.S.R. No. 13 (E), dated the 12th January, 1977. [Placed in Library. See No. LT-11/77 for (i) and (ii)].

REPORTS OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI MULKA GOVINDA REDDY (Karnataka): Sir, I beg to present the Twenty-third Report of the Committee on Subordinate Legislation.

Sir, I also present the Twentyfourth Report of the Committee on Subordinate Legislation.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPOR-TANCE.

Undemocratic and Unwarranted Dissolution of the Jammu and Kashmir Legislative Assembly

SHRI V. B. RAJU (Andhra Pradesh): Sir, I beg to call the attention of the Minister of Home Affairs to the undemocratic and unwarranted dissolution of the Jammu and Kashmir Legislative Assembly on the basis of the advice tendered by the Chief Minister of that State.

THE MINISTER OF HOME AF-FAIRS (CHAUDHURI CHARAN SINGH): Sir, I read a statement on the problem of Jammu and Kashmir with your permission, Sir.